Declaration or Assets and Liabilities

Year 2020-21

I, PRAGYA son/daughter/wife of SRI SHOBHAKANT MISHRA. aged-29 Years, belonging to Secretariat service and presently working as Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000/-	-	_	_	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2,00,000/- SBI Saving	_	_	-	
(iii)	Bonds, Debentures and shares in Companies	70,000/- Axis mutual fund ELSS	-	_		-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	_	_		-
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 6g No-BR01ET5828 Worth-50,000/-	-	- 1 4	-	-
(vi)	Jewellery (give details of weight and value)	10g Gold Worth 50,000/-	_		_	_
(vii)	Other assets, such as values of claims / interests	_			-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pragya 12.02.2021

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	_		_	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		-		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-			-	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_				-
(v)	Other (such as interest in property)	-				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	-	-	
	(ii) Loans from financial institutions	-		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_		
	(b) dues to departments dealing with supply of water	_	_	
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones	<u>-</u>	_
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		_
	(f) Other dues, if any	_	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL (2019-20) PAN No-FJGPP8770Q	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	_	_
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	-	

C Personal Detail GPF/CPF/PRAN No.	:-	111104057661
Gender	:-	F (M/F)
Date of Birth	:-	0 5 0 2 1 9 9 2 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Bihar Legislative Assembly Secretariat Service
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Purnia
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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Por agy a

Name of Employee: Pragya

Place: Patna Designation: Assistant

Date: 12.02.2021 Department: Bihar Vidhan Sabha Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.